nate energy sources is by far the most important single subject in the economic life of the world today. It is, therefore, necessary for us even to grasp at straws to fulfil our dreams of the future. It is reported in the given news item that the claim has been rejected by some top scientists of the country—yet confirmed some eminent scientists of the world. We are all well aware of petty heartburnings that exist in the world among all professionals. including our own. Yet these petty jealousies allowed to prevent not be talents from coming to the forefront, specially in our scientific world for it is our present-day scientists who are going to be our future legacy. This, Sir, is a fantastic claim made by the Governmental institutionalised scientists and, therefore it is the incumbent duty of the Government to thoroughly investigate this claim and encourage these scientists with full support and funds to complete their work

## REFERENCE TO THE REPORTED INCREASE IN THE INCIDENTS OF LOOTING OF PASSENGERS IN TRAINS

SHRI C. HARIDAS (Kerala): Sir, there have been increasing incidents of looting and violence of passengers in the trains, especially between Bombay and Kerala. It has been reported in the newspapers and in the editorial of the Malayalam 'Manorama' daily, dated 1st December, 1980.

Sir, nowadays it has become very difficult to travel in trains. Many incidents have occurred in these days in which the travellers are looted and their belongings, such as ornaments, cash, watches, etc. are taken away. I am sorry to quote an incident in this connection. On November 27, 1990, more than 20 dacoits got into a train which was going from Bombay to Kerala and looted the passengers at Raichur. It has been published in the

Malayala Manorama daily dated 29th November, 1980. Sir, their entire valuable articles were taken away by these dacoits and there was nobody to come to the rescue of these poor passengers. When this matter was reported to the railway police, available at the nearest station, the answer was:

"हमे भ्रपना काम देखना है, यह सब हमारा काम नहा है ।"

"It is not our duty, we have to look for ourselves," this is the answer. What is their duty? What has happened to the law and order?

Then, Sir. another such incident occurred at Raipur in Madhya Pradesh a few days back. A train bound for Kerala was looted at Raipur station. Many passengers were looted and their belongings taken away. After having lost their cash and other valuable articles, the poor passengers reached their homes in Kerala in a miserable condition. Very often these incidents have been reported in newspapers. It is quite embarrassing to note that when such incidents take place, the railway authorities or the railway police do not come to the rescue of the poor passengers. They do not even care for their appeals, etc. It is doubtful whether dacoits helped by the railway authorities. Sir, I presented the press cuttings and the editorial references in my notice for Special Mention. The fourth paragraph of the editorial, when translated into English, reads like this: In this case the people of Kerala are most concerned and anxious. Above all other places in India, there are thousands of Malayalees who go to far away places both inside India and abroad, seeking their means of livelihood. In very rare cases they return home to Kerala. Numerous Keralites are returning from the Gulf countries to India by air. Their means of travel within the country are the trains. Even for industrial and commercial purposes, the travel of Keralites from-Kerala to Bombay. Calcutta and the capital of the country is largely by trains.

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## (Shri C. Haridas)

The editorial concludes by making an appeal to all concerned to make efforts in this direction. It is necessary that the State Government Kerala and the representatives Kerala in Parliament should urgently and earnestly make all efforts for the safety of the travelling public of Kerala.

Sir, they have changed the Railway Minister. They have changed Railway Board. But there is no improvement. It is the duty of all MPs to raise such issues in the House and the Home Minister and the Railway take this issue very Minister must seriously. Thank you.

## REPORTED REFERENCE TO THE DEMONSTRATION POLICE AGAINST TRANSFER AND SUSPENSION OF SOME POLICE OFFICERS OF BHAGALPUR

श्री रामेश्वर सिंह (उत्तर प्रदेश) : श्रीमन, उपसभापति महोदय, श्रा । के द्वारा देश में जो गंभीर संकट पैदा हो रहा है उस की श्रोर में सदन का ध्यान दिलाना चाहता ह ग्रौर चाहता हं कि सरकार इस बारे में कोई -ठोस कार्यवाही करे । उपाध्यक्ष महोदय, बिहार में भागलपुर में जो शर्मनाक घटना घटी है पिछले दिनों दोनों सदनों में उस पर विचार हुआ है और यहां तक कि हमारे प्रधान मंत्री जी ने भी उस पर अपना अफसोस जाहिर किया है श्रीर दोनों सदनों ने गंभीरता से इस सवाल को लिया है। श्राप का ध्यान इसलिये दिलाना चाहता हुं श्रीर यह इस लिये जरूरी हो गया है कि वहां पर जो भ्राज श्रखबार श्राये है उन के ग्रनुसार कल भागल-पुर बद होने ज रहा है। पुलिस के लोग किस तरीके से संगठित हो कर उस का विरोध कर रहे हैं भौर उस का क्या परिणाम होगा उस की तरफ मैं सरकार का ध्यान दिलाना चाहता हं। ग्राप को मालूम है कि पिछसे

दिनों भी इसी तरह की घटना कई जगह घटी थी ग्रौर ग्रभी देश में जहां कहीं भी सरकार की तरफ से ठोस कार्यवाही की जाती है. किसी को भी ग्रगर पकडा जाता है या सस्पेंड किया जाता है तो वहां के अधिकारी और कर्मचारी मिल कर सरकार को पैरेलाइज कर देते हैं। इस का साफ मतलब है कि यह सरकार बिलकुल पैरेलाइज हो गयी है। इस सरकार के अंकृश में प्रशासन नहीं रह गया है। सरकार का कोई भी निर्णय कोई प्रशासनिक ग्रधिकारी मानने के लिये तैयार नहीं है। मृत्य सूचकांक खतरे के बिन्द से ग्रागे चला गया है **भौर** खतरा ही नहीं बल्कि इतना जबरदस्त खतरा मुल्क के सामने श्रा रहा है जिस की स्रोर इशारा कर देना मैं मुनासिब समझता हं। दो चीजें मैं श्राप को पढ़ कर सुनाना चाहता हूं। थोड़ा गौर से श्राप सूनने की कृपा करें। सरकार की तरफ से म्रादेश हुम्रा है कि पुलिस के लोग सस्पेंड किये जाये। सरकार की तरफ से आदेश हम्रा है कि यह लोग भागलपूर छोड कर पटना चले जायें। लेकिन किसी भी पूलिस के कर्मचारी ने ग्रौर किसी भो मुग्रत्तल ग्रधिकारी ने ऐसा नहीं किया और वह स्रभी तक पटना नहीं स्राये सौर किसी भी पुलिस स्रधिकारी ने यह नहीं किया । उपसभापति महोदय, यह कितना गंभीर मामला है इस बात से म्राप स्रंदाजा लगायें । मैं दो तीन बातें जो ग्रखबार में छपी हैं उन के <del>ग्राधा</del>र ग्रपनी बात कह रहा 15 निलंबित पुलिस कर्मी स्रभी वहां हैं। बताया जाता है कि उन्हें पूलिस के वरिष्ठ **प्रधिकारियों ने ऐसा करने का निर्देश दिया** उपसभापति महोदय, गंभीर स्थिति है कि वरिष्ठ ग्रधिकारी जो हैं वह पटना में बैठे हुए हैं। उन लोगों ने इस तरह की हिदायत की है। घटना ने नया मोड़ ले लिया है। भागलपुर में कैदियों को ग्रंघा किये जाने की घटना ने ग्रब तक एक नया मोड़ ले लिया है। श्राज हजारों पुलिस कर्मियों ने अन्य कर्मियों के साथ शाखा रेख